

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O. A. No. 739/2023

**Environment Protection Society (Regd.)
S.A.S. Nagar & Anr.**

...Applicant

Versus

**Ministry of Environment, Forest and
Climate Change & Ors.**

...Respondents

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNALPRINCIPAL BENCH, NEW DELHIO. A. No. 739/2023IN THE MATTER OF:

Environment Protection Society ...Applicant
(Regd.) S.A.S. Nagar & Anr.

Versus

Ministry of Environment, Forest ...Respondents
and Climate Change & Ors.

ADDITIONAL REPLY BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 6 GREATER MOHALI AREA DEVELOPMENT
AUTHORITY

I, Pankaj Mehmi, Divisional Engineer C3, Greater Mohali Area Development Authority, S.A.S Nagar the above-named deponent do hereby solemnly affirm and declare as under:

1. That I am holding the post of Divisional Engineer C3 in Greater Mohali Area Development Authority and being duly authorized and will conversant the facts of the present case and I am competent to depose by the way of present affidavit.

That this case was listed on 24/01/2025, and various queries were put up regarding the axing and growth of trees.

The reply to the observations / queries of the Hon'ble NGT is as below: -

Tree Cutting: - The total number of trees cut till date is 306 for the road widening project of Road Dividing Sector 48/65 to Junction 49/64 which was, done in the month of October i.e. before the filing of the present application. The work relating to laying Public Health services, including sewerage and storm drainage, is currently underway, involving excavation of the area. The work related to Civil shall begin once the Public Health works are complete.

Copy of Work order has been annexed as Annexure R-6/1 (Colly)



The detail of various works is as under: -

S. No.	Road	Amount of Admin Approval (In Lacs)	Amount of Civil works (In Lacs)	Amount of PH works (In Lacs)	Amount of Elect. Works (In Lacs)	Amount of Horticulture works (In Lacs)
1	Road Dividing Sector 48/65 to Junction 49/64	1157.50	600.49	403.08	82.40	71.47
2	Road from Sector Junction 69/70-61/62 (Kumbra Chowk) to Sector Junction 65/66 (Bawa White House)	2837.69	1228.60	763.39	707.10	138.60
3	Road from SSP Residence to Mohali Village (now upto Diplast Chowk)	1225.66	690.25	319.68	141.61	74.12



Moreover, the trees shall be planted by the Horticulture wing on the berms of this road once the whole work is complete and the berms are filled back with good earth. The detail of Trees to be planted on these roads as compensation is as under: -

S. No.	Road	Number of Trees to be planted (No.)	Years of Maintenance
1	Road Dividing Sector 48/65 to Junction 49/64	564	3 Years

2	Road from Sector Junction 69/70-61/62 (Kumbra Chowk) to Sector Junction 65/66 (Bawa White House)	1100	3 Years
3	Road from SSP Residence to Mohali Village (now upto Diplast Chowk)	750	3 Years

3. Construction Area:- The length and width of each road is mentioned as under:-

- a. Road Dividing Sector 48/65 to Junction 49/64: - This road is being widened to 100 ft wide road as per the Master Plan of S.A.S Nagar and the length of this road is 1620 meters.
- b. Road from SSP Residence to Mohali Village (now upto Diplast Chowk): - This road is being widened to 100 ft wide road as per the Master Plan of S.A.S Nagar and the length of this road is 1650 meters.
- c. Road from Sector Junction 69/70-61/62 (Kumbra Chowk) to Sector Junction 65/66 (Bawa White House) is also being widened to 100 ft wide road as per the Master Plan of S.A.S Nagar and the length of this road is 3200 meters.



Tree cutting for Construction: - The trees cut on various roads till date are mentioned as below: -

a. Road Dividing Sector 48/65 to Junction 49/64: - A total of 306 numbers of trees have been cut till date and the work is under progress. The trees shall be planted on the side berm once the work gets completed and berms have been developed.

b. Road from SSP Residence to Mohali Village (now upto Diplast Chowk): - No tree has been cut on this road till


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GMADA, S.A.S. Nagar

date. However, 165 No. of Trees are required to be cut on this road for widening.

c. Road from Sector Junction 69/70-61/62 (Kumbra Chowk) to Sector Junction 65/66 (Bawa White House): - No tree has been cut on this road till date. However, 460 No. of Trees are required to be cut on this road for widening.

5. **Future Tree Cutting:** - No trees are planned to be cut for these three roads in the future, except for the 306 trees that have already been axed and the 625 trees that need to be cut for the widening of two roads to reduce congestion in S.A.S Nagar and facilitate smooth traffic flow.

It is pertinent to mention that if GMADA needs to axe trees for any future project, it will be done in accordance with the new policy notified by the Forest Department, and compensatory plantation will also be carried out accordingly.

6. **Acquired Land Area:-** The detail of various roads is as under:-

a. Road Dividing Sector 48/65 to Junction 49/64: - The total area acquired for the construction of this road is 48,600 square meters. As per the Master Plan of S.A.S Nagar, the road is being widened to a 100-foot wide road, with a total length of 1,620 meters.

b. Road from SSP Residence to Mohali Village (now upto Diplast Chowk):- The total area acquired for the construction of this road is 49,500 square meters. As per the Master Plan of S.A.S Nagar, the road is being widened to 100-foot wide road, with a total length of 1,650 meters.



c. Road from Sector Junction 69/70-61/62 (Kumbra Chowk) to Sector Junction 65/66 (Bawa White House):- The total area acquired for the construction of this road is 96,000 square meters. As per the Master Plan of S.A.S Nagar, the

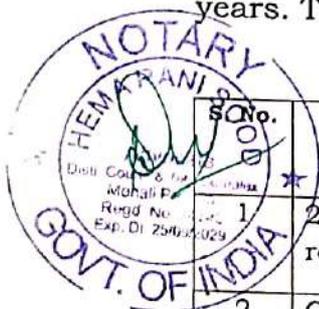
road is being widened to a 100-foot wide road, with a total length of 3,200 meters

7. Plantation Efforts: - GMADA works progressively for the sustainable development of S.A.S Nagar keeping in view all the aspects, especially focussing on maintaining a balance with the Environment. GMADA has planted 6243 Trees so far as compensatory plantation for development projects of the above-mentioned road projects i.e. (1.) Road Dividing Sector 48/65 to Junction 49/64 (2.) Road from SSP Residence to Mohali Village (3.) Road from Sector Junction 69/70-61/62 (Kumbra Chowk) to Sector Junction 65/66 (Bawa White House) along with the maintenance of trees for 3 years to make sure that trees grow properly and contribute towards a clean and healthy environment. The copies of various tenders are attached herewith as a ready reference. It is also submitted that the maintenance period will be further extended by a period of 2 years as per the mandate of "Tree Preservation Policy for Non-Forest Government and Public Lands".

Copies of various Tenders along with Photographs of Planted trees are hereby annexed here as Annexure R-6/2 (Colly)

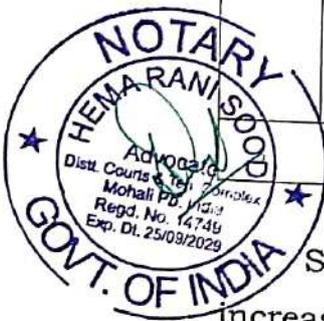
It is hereby further informed that GMADA has planted more than 45,000 Trees till date across various locations in S.A.S Nagar and the same are being maintained from last 5 years. The information of the same is as below: -

S.No.	Location/work	No. of Trees Planted	Tentative age of trees
1	200ft wide Aerocity Dividing road SAS Nagar.	1170	5 th year
2	Green Belts of Aerocity (JLPL to Chatt Entry point) at SAS Nagar.	2377	5 th year



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3	300' wide approach road to Airport at SAS Nagar.	7110	5 th year
4	Trees in vacant spaces and green areas in sector 48-C to 71 at SAS Nagar.	2706	1 st year
5	Aerocity LHS & RHS at SAS Nagar.	10419	6 th year
6	PUDA Bhawan, Sector 62, SAS Nagar.	51	1 st year
7	Parks & Main roads of IT City, SAS Nagar.	7773	5382 nos. - 5 th year 116 nos. - 3 rd year 2275 nos. - 1 st year
8	200ft wide PR-9 road, SAS Nagar.	2370	8 th year
9	Vacant spaces and green areas in sector 76 to 80 at SAS Nagar.	1071	2 nd year
10	200 ft wide (PR-7) Road from JLPL bridge to NH-5 at SAS Nagar.	4692	144 Nos-4 th year 120 Nos-2 th year 4428 Nos.- Above 6 year
11	Roadside plantation in sector 88,89 at SAS Nagar.	3320	4 th year
12	Parks of Sector 88 and 89, S.A.S Nagar.	1483	3 rd year
13	Purab Premium Apartment (PPA), sector-88 at S.A.S Nagar.	668	566 Nos.-7 th year 102 Nos.- 2 nd year
Total		45210	



SAS Nagar (Mohali) is a growing city and traffic is increasing day by day on roads, leading to increasing traffic congestion on its roads. Therefore, decongestion measures have become the top priority. In fact, a Metro Railway project

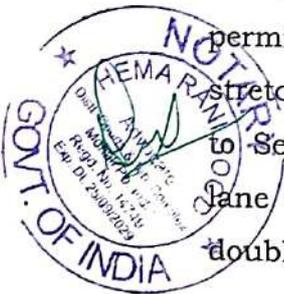
is also being planned for the tricity to facilitate public transportation and alleviate road traffic.

It is pertinent to mention here that a new section of road is being constructed which is known as new route to International Airport. The progress of construction of this road is being monitored by Hon'ble Punjab and Haryana High Court vide case no. CM-8438-CWP-2022 in CWP-27436 of 2015 (Mohali Industries Association V/s Union of India). The sole purpose is to reduce the congestion on the roads and provide easy and smooth flow of traffic on roads. Moreover, the roads coming from Chandigarh through Sector Junction 55/54, 54/53 and 53/52 of SAS Nagar are leading to roads between Sector Junction 58/59, 59/60 and 60/61 of SAS Nagar which are dual carriageway (4-lane) at present and traffic runs quite smoothly on these sections of roads. GMADA is working on Widening of Road from Sector Junction 61/62-69/70 to Sector Junction 65/66 (Bawa White House) which lies between the above-mentioned Dual Carriageway Roads on one side and new root to International Airport on the other side. Apparently, a bottleneck at this road section causes frequent traffic jams, hindering smooth traffic flow. This congestion also leads to increased particulate emissions, contributing to air pollution.

In the wake of above, it is kindly requested that permission may kindly be granted for widen at least one stretch of road, specifically from Sector Junction 61/62-69/70 to Sector Junction 65/66 (Bawa White House). This single-lane road creates a bottleneck, as all connecting roads are double-carriageway, four-lane roads.

Hence, looking into the increasing traffic aspect of the city, widening of these roads is of the utmost importance for decongestion purposes, which is in favour of general public only.


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GMADA, S.A.S. Nagar



8. Detailed Map of the Area: - The Master Plan of S.A.S Nagar is attached hereby as a ready reference.

Copy of MAP is annexed here by as Annexure R-6/3

9. That answering respondent undertakes to abide by any directions passed by this Hon'ble court.

10. That the annexures are true copies of its respective originals.



[Signature]
Divisional Engineer (C-1)
GWD
DEPONENT

VERIFICATION:

Verified at _____ on this _____ day of _____ 2025 that the contents of the above affidavit are true to my knowledge. No part of it is false and nothing material has been concealed therefrom.

[Signature]
Divisional Engineer (C-1)
GWD
DEPONENT

ATTESTED

[Signature]
Notary App By Govt of india
Distt Courts & Teh Complex
MOHALI, PB.

03 MAR 2025

Sr. No. 572 Vol. 01
Date 2-2-25
Page 1/2

ਸਰੋਟਰ ਮੋਹਾਲੀ ਏਰੀਆ ਡਿਵੈਲਪਮੈਂਟ ਅਥਾਰਿਟੀ ਐਸ.ਏ.ਐਸ. ਨਗਰ
ਪੁੱਚਾ ਡਵਨ, ਸੈਕਟਰ - 62, ਐਸ.ਏ.ਐਸ. ਨਗਰ

ਦਰਦਰੀ ਹਕਮ

ਵੱਲੋਂ ਜਾਰੀ ਅਧਿਕਾਰਤ ਸ਼ਕਤੀਆਂ 1997 ਸੋਧੀਆਂ ਜਿਹਨਾਂ ਨੂੰ ਪੱਤਰ ਨੰਬਰ ਗਮਾਡਾ-ਪ੍ਰਸ਼ਾਸਨ-4-2008-
ਮਿਤੀ: 03-03-08 ਦੁਆਰਾ ਗਮਾਡਾ ਵਿੱਚ ਲਾਗੂ ਕੀਤਾ ਗਿਆ ਹੈ ਉਸ ਦੇ ਸੈਕਸ਼ਨ-2 (ਕੰਮ) ਲਈ ਨੰ: 1 (ਸੀ)
Widening of existing 100' wide road from Jagatpura road (48/65 Junction) to 49/50/63/64
SAS Nagar ਦੇ ਕੰਮ ਲਈ 1157.50 ਲੱਖ ਰੁਪਏ (Rupees One Thousand One Hundred Fifty
& Fifty Thousand only) ਦੀ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਨਿਮਨਲਿਖਤ ਸ਼ਰਤਾਂ ਦੇ ਆਧਾਰ ਤੇ ਕੀਤੀ ਜਾਂਦੀ ਹੈ:-

Description of Work	Amount of A/A (in Lacs)
Civil	600.49
Public Health	403.08
Electrical	82.46
Horticulture	71.47
Total Amount	1157.50

ਇਸ ਕੰਮ ਨੂੰ ਕਰਵਾਉਂਦੇ ਸਮੇਂ ਵਿੱਤੀ/ਤਕਨੀਕੀ ਹਦਾਇਤਾਂ/ਨਿਯਮਾਂ ਦੀ ਪਾਲਣਾ ਕਰਨਾ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।

ਸਬੰਧਤ ਦਫਤਰ ਇਹ ਯਕੀਨੀ ਬਣਾਉਣ ਕਿ ਇਸ ਕੰਮ ਦੇ ਖਰਚੇ ਦੀ ਵਿਵਸਥਾ ਵਿੱਤੀ ਸਾਲ 2023-24 ਦੇ ਬਜਟ ਵਿੱਚ
ਕਰ ਲਈ ਜਾਵੇਗੀ।

ਇਸ ਕੰਮ ਨੂੰ ਤਕਨੀਕੀ ਸਲਾਹਕਾਰ, ਪੰਜਾਬ ਸਰਕਾਰ ਵੱਲੋਂ ਸਮੇਂ-ਸਮੇਂ ਸਿਰ ਜਾਰੀ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਕਰਵਾਇਆ
ਜਾਵੇਗਾ।

ਜੇਕਰ ਇਸ ਕੰਮ ਨੂੰ ਕਰਵਾਉਂਦੇ ਹੋਏ ਅਸਲ ਖਰਚਾ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਤੋਂ ਵੱਧ ਜਾਂਦਾ ਹੈ ਤਾਂ ਸਮਰੱਥ ਅਧਿਕਾਰੀ ਤੋਂ
ਸੋਧੀ ਹੋਈ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਕਰਵਾਉਣੀ ਯੋਗ ਹੋਵੇਗੀ ਅਤੇ ਜੇਕਰ ਘੱਟ ਜਾਂਦਾ ਹੈ ਤਾਂ ਬੱਚੀ ਹੋਈ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ
ਸਰੰਭਰ ਸਮਝੀ ਜਾਵੇਗੀ।

ਇਹ ਕੰਮ I.S. ਅਤੇ PWD (B&R) ਦੀਆਂ ਨਿਰਧਾਰਤ ਸਪੈਸੀਫਿਕੇਸ਼ਨਾਂ ਅਨੁਸਾਰ ਕੀਤਾ ਜਾਣਾ ਯਕੀਨੀ ਬਣਾਇਆ
ਜਾਵੇ।

ਇਹ ਕੰਮ ਟੈਂਡਰ ਪ੍ਰਕਿਰਿਆ ਰਾਹੀਂ ਅਲਾਟ ਕੀਤਾ ਜਾਵੇਗਾ।

ਰਾਜੀਵ ਕੁਮਾਰ ਗੁਪਤਾ,
ਆਈ.ਏ.ਐਸ.,
ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ

0-06-2023

ਕਣ ਨੰ: ਗਮਾਡਾ-ਮੰ: ਇੰਜੀ: (ਮੁੱ:ਦ)/2023/ 1090 - 1097 ਮਿਤੀ: 5/7/23

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਹੇਠ ਲਿਖਿਆਂ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਜੀ:-

ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ (ਸੀ-1, ਬਾਗਬਾਨੀ ਅਤੇ ਬਿਜਲੀ), ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ।

ਮੁੱਖ ਲੇਖਾ ਅਵਸਰ, ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ।

ਮੰਡਲ ਇੰਜੀਨੀਅਰ (ਸੀ-3, ਜਸ-1, ਬਿਜਲੀ ਅਤੇ ਬਾਗਬਾਨੀ), ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ
ਕਿ ਇਸ ਕੰਮ ਦੀ ਤਕਨੀਕੀ ਮੰਜੂਰੀ ਸਮਰੱਥ ਅਧਿਕਾਰੀਆਂ ਤੋਂ ਪ੍ਰਾਪਤ ਕੀਤੀ ਜਾਵੇ ਜੀ।

Sharma

ਮੰਡਲ ਇੰਜੀਨੀਅਰ

ਰਿਟਰ ਮੋਹਾਲੀ ਏਰੀਆ ਡਿਵੈਲਪਮੈਂਟ ਅਥਾਰਿਟੀ ਐਸ.ਏ.ਐਸ.ਨਗਰ
 ਪੁੱਡਾ ਭਵਨ, ਸੈਕਟਰ - 62, ਐਸ.ਏ.ਐਸ.ਨਗਰ

250

17/8/23

ਦਫਤਰੀ ਹਕਮ

ਭਾ ਵੱਲੋਂ ਜਾਰੀ ਅਧਿਕਾਰਤ ਸਕਤੀਆਂ 1997 ਸੋਧੀਆਂ ਜਿਹਨਾਂ ਨੂੰ ਪੱਤਰ ਨੰਬਰ ਗਮਾਡਾ-ਪ੍ਰਸ਼ਾਸਨ-4-2008-
 ਮਿਤੀ 03-03-08 ਦੁਆਰਾ ਗਮਾਡਾ ਵਿੱਚ ਲਾਗੂ ਕੀਤਾ ਗਿਆ ਹੈ ਉੱਸ ਦੇ ਸੈਕਸ਼ਨ-2 (ਕੰਮ) ਲੜੀ ਨੰ: 1 (ਬੀ)
 Widening of existing 100' wide road from Junction 52/53-60/61 to Village Mohali,
 'agar ਦੇ ਕੰਮ ਲਈ 1225.66 ਲੱਖ ਰੁਪਏ (Rupees One Thousand Two Hundred Twenty Five
 Sixty Six Thousand only) ਦੀ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਨਿਮਨਲਿਖਤ ਸ਼ਰਤਾਂ ਦੇ ਆਧਾਰ ਤੇ ਕੀਤੀ ਜਾਂਦੀ ਹੈ:-

Description of Work	Amount of A/A (in Lacs)
Civil	690.25
Public Health	319.68
Electrical	141.61
Horticulture	74.12
Total Amount	1225.66

ਇਸ ਕੰਮ ਨੂੰ ਕਰਵਾਉਣੇ ਸਮੇਂ ਵਿੱਤੀ/ਤਕਨੀਕੀ ਹਦਾਇਤਾਂ/ਨਿਯਮਾਂ ਦੀ ਪਾਲਣਾ ਕਰਨਾ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।
 ਸਬੰਧਤ ਦਫਤਰ ਇਹ ਯਕੀਨੀ ਬਣਾਉਣ ਕਿ ਇਸ ਕੰਮ ਦੇ ਖਰਚੇ ਦੀ ਵਿਵਸਥਾ ਵਿੱਤੀ ਸਾਲ 2023-24 ਦੇ ਬਜਟ ਵਿੱਚ
 ਕਰ ਲਈ ਜਾਵੇਗੀ।

ਇਸ ਕੰਮ ਵਾਸਤੇ ਤਕਨੀਕੀ ਸਲਾਹਕਾਰ ਮਾਨਯੋਗ ਮੁੱਖ ਮੰਤਰੀ ਪੰਜਾਬ ਵੱਲੋਂ ਸਮੇਂ ਸਮੇਂ ਸਿਰ ਜਾਰੀ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ
 ਹੀ ਕਰਵਾਉਣਾ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ। ਤਕਨੀਕੀ ਸਲਾਹਕਾਰ, ਪੰਜਾਬ ਸਰਕਾਰ ਦੇ ਪੱਤਰ ਨੰ.
 AT/2023/GMADA/3081, ਮਿਤੀ 16-05-2023 ਵਿੱਚ ਦਰਜ ਨੁਕਤੇ ਅਨੁਸਾਰ Detailed estimate ਵਾਪਸ ਉਨ੍ਹਾਂ
 ਦੇ ਦਫਤਰ ਸਬਮਿਟ ਕਰਵਾਉਣਾ ਸਬੰਧਤ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ ਵੱਲੋਂ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।

ਜੇਕਰ ਇਸ ਕੰਮ ਨੂੰ ਕਰਵਾਉਣੇ ਹੋਏ ਅਸਲ ਖਰਚਾ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਤੋਂ ਵੱਧ ਜਾਂਦਾ ਹੈ ਤਾਂ ਸਮਰੱਥ ਅਧਿਕਾਰੀ ਤੋਂ
 ਸੋਧੀ ਹੋਈ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਕਰਵਾਉਣੀ ਯੋਗ ਹੋਵੇਗੀ ਅਤੇ ਜੇਕਰ ਘੱਟ ਜਾਂਦਾ ਹੈ ਤਾਂ ਬੱਚੀ ਹੋਈ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ
 ਸਰੰਭਰ ਸਮਝੀ ਜਾਵੇਗੀ।

ਇਹ ਕੰਮ ਪੰਜਾਬ ਲੋਕ ਨਿਰਮਾਣ ਵਿਭਾਗ/ਆਈ.ਐਸ.ਆਈ. ਦੀਆਂ ਨਿਰਧਾਰਤ ਸਪੈਸੀਫਿਕੇਸ਼ਨਾਂ ਅਨੁਸਾਰ ਕੀਤਾ ਜਾਣਾ
 ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।

ਇਹ ਕੰਮ ਟੈਂਡਰ ਪ੍ਰਕਿਰਿਆ ਰਾਹੀਂ ਅਲਾਟ ਕੀਤਾ ਜਾਵੇਗਾ।

ਰਾਜੀਵ ਕੁਮਾਰ ਗੁਪਤਾ,
 ਆਈ.ਏ.ਐਸ.
 ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
 ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ.ਨਗਰ
 ਮਿਤੀ: 17/8/23

11-08-2023

ਅੰਕ ਨੰ: ਗਮਾਡਾ- ਮੰ: ਇੰਜ: (ਮੁੱ:ਦ)/2021/ 1350

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਹੇਠ ਲਿਖਿਆਂ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਜੀ:-
 ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ (ਸੀ-1, ਬਿਜਲੀ ਅਤੇ ਬਾਗਬਾਨੀ), ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ।
 ਮੁੱਖ ਲੇਖਾ ਅਵਸਰ, ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ.ਨਗਰ।
 ਮੰਡਲ ਇੰਜੀਨੀਅਰ (ਸੀ-3, ਜਸ-1, ਬਿਜਲੀ ਅਤੇ ਬਾਗਬਾਨੀ), ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ
 ਕਿ ਇਸ ਕੰਮ ਦੀ ਤਕਨੀਕੀ ਮੰਜੂਰੀ ਸਮਰੱਥ ਅਧਿਕਾਰੀਆਂ ਤੋਂ ਪ੍ਰਾਪਤ ਕੀਤੀ ਜਾਵੇ ਜੀ।

R. Hansra
 ਮੰਡਲ ਇੰਜੀਨੀਅਰ (ਮੁੱ:ਦ),
 ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ.ਨਗਰ

ਸੀ.
 ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ, ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ.ਨਗਰ ਜੀ ਵੱਲ ਸੂਚਨਾ ਹਿੱਤ।
 ਮੁੱਖ ਇੰਜੀਨੀਅਰ, ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ.ਨਗਰ ਜੀ ਵੱਲ ਸੂਚਨਾ ਹਿੱਤ।



ਦਫਤਰੀ ਹਕਮ

ਪੁੱਡਾ ਵੱਲੋਂ ਜਾਰੀ ਅਧਿਕਾਰਤ ਸ਼ਕਤੀਆਂ 1997 ਸੋਧੀਆਂ ਜਿਹਨਾਂ ਨੂੰ ਪੱਤਰ ਨੰਬਰ ਗਮਾਡਾ-ਪ੍ਰਸ਼ਾਸਨ-4-2008-136-59 ਮਿਤੀ: 03-03-08 ਦੁਆਰਾ ਗਮਾਡਾ ਵਿੱਚ ਲਾਗੂ ਕੀਤਾ ਗਿਆ ਹੈ ਉਸ ਦੇ ਸੈਕਸ਼ਨ-2 (ਕੰਮ) ਲਈ ਨੰ: 1 (ਬੀ) ਸ਼ਬਦ *Widening & upgradation of road from Sector junction 61/62-69/70 (Kumbra Chowk) upto Sector Dividing 65/66 (Bawa White house junction) at SAS Nagar* ਦੇ ਕੰਮ ਲਈ 2837.69 ਲੱਖ ਰੁਪਏ *uppees Two Thousand Eight Hundred Thirty Seven Laacs & Sixty Nine Thousand only* ਦੀ ਸਮੱਗੀ ਪ੍ਰਵਾਨਗੀ ਨਿਮਨਲਿਖਤ ਸ਼ਰਤਾਂ ਦੇ ਆਧਾਰ ਤੇ ਕੀਤੀ ਜਾਂਦੀ ਹੈ:-

No.	Description of Work	Amount of A/A (in Laacs)
(1)	Civil	1228.60
(2)	Public Health	763.39
(3)	Electrical	707.10
(4)	Horticulture	138.60
	Total Amount	2837.69

- ਇਸ ਕੰਮ ਨੂੰ ਕਰਵਾਉਣ ਦੇ ਸਮੇਂ ਵਿੱਤੀ/ਤਕਨੀਕੀ ਹਦਾਇਤਾਂ/ਨਿਯਮਾਂ ਦੀ ਪਾਲਣਾ ਕਰਨਾ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।
- ਸਬੰਧਤ ਦਫਤਰ ਇਹ ਯਕੀਨੀ ਬਣਾਉਣ ਕਿ ਇਸ ਕੰਮ ਦੇ ਖਰਚੇ ਦੀ ਵਿਵਸਥਾ ਵਿੱਤੀ ਸਾਲ 2023-24 ਦੇ ਬਜਟ ਵਿੱਚ ਕਰ ਲਈ ਜਾਵੇਗੀ।
- ਇਸ ਕੰਮ ਨੂੰ ਤਕਨੀਕੀ ਸਲਾਹਕਾਰ, ਪੰਜਾਬ ਸਰਕਾਰ ਵੱਲੋਂ ਸਮੇਂ-ਸਮੇਂ ਸਿਰ ਜਾਰੀ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਕਰਵਾਇਆ ਜਾਵੇਗਾ। ਤਕਨੀਕੀ ਸਲਾਹਕਾਰ, ਪੰਜਾਬ ਸਰਕਾਰ ਦੇ ਪਤਰ ਨੰ: AT/2023/GMADA/3028, ਮਿਤੀ 28-04-2023 ਵਿੱਚ ਦਰਜ ਨੁਕਤੇ ਅਨੁਸਾਰ Detailed estimate ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰ ਸਬਮਿਟ ਕਰਵਾਉਣਾ ਸਬੰਧਤ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰਜ਼ ਵੱਲੋਂ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।
- ਜੇਕਰ ਇਸ ਕੰਮ ਨੂੰ ਕਰਵਾਉਣ ਦੇ ਹੋਏ ਅਸਲ ਖਰਚਾ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਤੋਂ ਵੱਧ ਜਾਂਦਾ ਹੈ ਤਾਂ ਸਮਰੱਥ ਅਧਿਕਾਰੀ ਤੋਂ ਸਿੱਧੀ ਹੋਈ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਕਰਵਾਉਣੀ ਯੋਗ ਹੋਵੇਗੀ ਅਤੇ ਜੇਕਰ ਘੱਟ ਜਾਂਦਾ ਹੈ ਤਾਂ ਬੱਚੀ ਹੋਈ ਪ੍ਰਸ਼ਾਸਕੀ ਪ੍ਰਵਾਨਗੀ ਸਰੰਘਰ ਸਮਝੀ ਜਾਵੇਗੀ।
- ਇਹ ਕੰਮ I.S., PSPCL ਅਤੇ PWD (B&R) ਦੀਆਂ ਨਿਰਧਾਰਤ ਸਪੈਸੀਫਿਕੇਸ਼ਨਾਂ ਅਨੁਸਾਰ ਕੀਤਾ ਜਾਣਾ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।

ਮਿਤੀ: 16-06-2023

ਰਾਜੀਵ ਕੁਮਾਰ ਗੁਪਤਾ,
ਆਈ.ਏ.ਐਸ.,
ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ

ਠੋਠ ਐਂਕਟ ਨੰ: ਗਮਾਡਾ-ਮੋ: ਇੰਜੀ: (ਮੁੱ:ਦ)/2023/ 1013-18

ਮਿਤੀ: 19/6/23

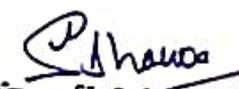
ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਹੇਠ ਲਿਖਿਆਂ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਜੀ:-

ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ (ਸੀ-1, ਬਿਜਲੀ ਅਤੇ ਬਾਗਬਾਨੀ), ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ।

ਮੁੱਖ ਲੇਖਾ ਅਫਸਰ, ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ।

ਮੈਡਲ ਇੰਜੀਨੀਅਰ (ਸੀ-3, ਜਸ-1, ਬਿਜਲੀ ਅਤੇ ਬਾਗਬਾਨੀ), ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਕੰਮ ਦੀ ਤਕਨੀਕੀ ਮੌਜੂਦਗੀ ਸਮਰੱਥ ਅਧਿਕਾਰੀ ਤੋਂ ਪ੍ਰਾਪਤ ਕੀਤੀ ਜਾਵੇ ਜੀ।

19/6/23


ਮੈਡਲ ਇੰਜੀਨੀਅਰ (ਮੁੱ:ਦ),
ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ।

- ਸੀ. 1. ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ, ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਜੀ ਵੱਲ ਸੂਚਨਾ ਹਿੱਤ।
- ਸੀ. 2. ਮੁੱਖ ਇੰਜੀਨੀਅਰ, ਗਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਜੀ ਵੱਲ ਸੂਚਨਾ ਹਿੱਤ।

Greater Mohali Area Development Authority,
S.A.S. Nagar, PUDA Bhawan, Sector 62, S.A.S.
Nagar

Sd/- 17.8.23

OFFICE ORDER

By exercising the authorized powers 1997 amendments issued by the GMADA as per Section-2 (Work) Sr.No.1(B) vide letter No.GMADA-Administration-4-2008-__36-59 dated 03.03.2008, an administrative approval of Rs.1157.50 lakhs (Rupees One Thousand One Hundred Fifty Seven Lacs and Fifty Thousand Only) has been granted for widening of existing 100' wide road from Jagatpura road (48/65 junction) to 49/50/63/64 at S.A.S. Nagar, on the following terms and conditions:-

	Description of work	Amount of A/A (in Lacs)
1.	Civil	600.49
2.	Public Health	403.08
3.	Electrical	82.46

4.	Horticulture	71.47
	Total Amount	1157.50

Compliance of financial/technical instructions/rules should be get confirmed at the time of getting done this work.

The concerned offices should make it confirm that arrangement of the expenses of this work should be made from the budget of financial year 2023-24.

It should be confirmed that this work should be get done only in accordance with the instructions issued by the Technical Advisor to the Honorary Chief Minister, Punjab from time to time.

If the actual expenditure should increase than the administrative approval while getting done this work, then it would be appropriate to seek amended administrative approval pertaining to the same and if it would

decrease, then the remaining administrative approval shall be treated as being surrendered.

It should be confirmed to get done this work as per the prescribed specifications of I.S. and PWD (B & R).

This work should be allotted vide tender process.

Rajeev Kumar Gupta, I.A.S.,
Chief Administrator,
GMADA, S.A.S. Nagar

Dated: _0.06.2023

Endst. No.GMADA-Enggn. (H:O)2023/1090-1097

Dated: 05.07.2023

Copy of the above is being sent to the following for information and further action:

1. Superintending Engineer (C-1), Electricity and Horticulture), GMADA, S.A.S. Nagar.
2. Chief Accounts Officer, GMADA, S.A.S. Nagar.
3. It is hereby written to the Divisional Engineer (C-3, WS-1, Electricity and

Horticulture), GMADA, S.A.S. Nagar that technical approval of this work may please be sought from the competent authority.

Sd/- Divisional Engineer (H.O.)
GMADA, S.A.S. Nagar.

CC

1. Chief Administrator, GMADA, S.A.S. Nagar, for the sake of information.
2. Chief Engineer, GMADA, S.A.S. Nagar, for the sake of information.

Certified to be True Translated Copy

Greater Mohali Area Development Authority,
S.A.S. Nagar, PUDA Bhawan, Sector 62, S.A.S.

Nagar

Sd/- 17.8.23

OFFICE ORDER

By exercising the authorized powers issued by the GMADA as per Section-2 (Work) Sr.No.1(B) vide letter No.GMADA-Administration-4-2008-__36-59 dated 03.03.2008, an administrative approval of Rs.1225.66 lakhs (Rupees One Thousand Two Hundred Twenty five and Sixty Six Thousand Only) has been granted for widening of existing 100' wide road from Junction 52/53-60/61 to village Mohali, SAS Nagar, on the following terms and conditions:-

	Description of work	Amount of A/A (in Lacs)
1.	Civil	690.25
2.	Public Health	319.68
3.	Electrical	141.61
4.	Horticulture	74.12

	Total Amount	1225.66
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Compliance of financial/technical instructions/rules should be get confirmed at the time of getting done this work.

The concerned offices should make it confirm that arrangement of the expenses of this work should be made from the budget of financial year 2023-24.

It should be confirmed that this work should be get done only in accordance with the instructions issued by the Technical Advisor to the Honorary Chief Minister, Punjab from time to time. According to the point mentioned in the letter No. __AT/2023/GMADA/3081, dated 16.05.2023 of the Technical Advisor, Punjab Government, it should be make confirmed by the concerned Superintendent Engineer as regards getting submitted the Detailed estimate back before their office.

If the actual expenditure should increase than the administrative approval while getting done this work, then it would be appropriate to seek amended administrative approval pertaining to the same and if it would decrease, then the remaining administrative approval shall be treated as being surrendered.

It should be confirmed to get done this work as per the prescribed specifications of the Punjab Public Works Department/I.S.I.

This work should be allotted vide tender process.

Rajeev Kumar Gupta, I.A.S.,
Chief Administrator,

Dated: 11.08.2023

GMADA, S.A.S. Nagar

Endst. No.GMADA-Enggn. (H:O) 2021/1350

Dated: 17.08.2023

Copy of the above is being sent to the following for information and further action:

1. Superintending Engineer (C-1), Electricity and Horticulture), GMADA, S.A.S. Nagar.
2. Chief Accounts Officer, GMADA, S.A.S. Nagar.
3. It is hereby written to the Divisional Engineer (C-3, WS-1, Electricity and Horticulture), GMADA, S.A.S. Nagar that technical approval of this work may please be sought from the competent authority.

Sd/- Divisional Engineer (H.O.)
GMADA, S.A.S. Nagar.

CC

1. Chief Administrator, GMADA, S.A.S. Nagar, for the sake of information.
2. Chief Engineer, GMADA, S.A.S. Nagar, for the sake of information.

Certified to be True Translated Copy

Greater Mohali Area Development Authority,
S.A.S. Nagar, PUDA Bhawan, Sector 62, S.A.S.
Nagar

Sd/- 17.8.23

OFFICE ORDER

By exercising the authorized powers 1997 amendments issued by the GMADA as per Section-2 (Work) Sr.No.1 (B) vide letter No.GMADA-Administration-4-2008-__36-59 dated 03.03.2008, an administrative approval of Rs.2837.69 lakhs (Rupees Two Thousand Eight Hundred Thirty Seven Lacs and Sixty Nine Thousand Only) has been granted for widening & upgradation of road from Junction 61/62-69/70 (Kumbra Chowk) upto Sector Dividing 65/66 (Bawa White House Junction) at S.A.S. Nagar, on the following terms and conditions:-

	Description of work	Amount of A/A (in Lacs)
1.	Civil	1228.60
2.	Public Health	763.39

3.	Electrical	707.10
4.	Horticulture	138.60
	Total Amount	2837.69

Compliance of financial/technical instructions/rules should be get confirmed at the time of getting done this work.

The concerned offices should make it confirm that arrangement of the expenses of this work should be made from the budget of financial year 2023-24.

It should be confirmed that this work should be get done only in accordance with the instructions issued by the Technical Advisor to the Honorary Chief Minister, Punjab from time to time. According to the point mentioned in the letter No.AT/2023/GMADA/3028, dated 28.04.2023 of the Technical Advisor, Punjab Government, it should be make confirmed by the concerned Superintendent Engineer as regards getting

submitted the Detailed estimate before their office.

If the actual expenditure should increase than the administrative approval while getting done this work, then it would be appropriate to seek amended administrative approval pertaining to the same and if it would decrease, then the remaining administrative approval shall be treated as being surrendered.

It should be confirmed to get done this work as per the prescribed specifications of I.S., PSPCL and PWD (B & R).

Rajeev Kumar Gupta, I.A.S.,
Chief Administrator,
GMADA, S.A.S. Nagar

Dated: 16.06.2023

Endst. No. GMADA-Enggn. (H:O) 2023/1013-18

Dated: 19.06.2023

Copy of the above is being sent to the following for information and further action:

1. Superintending Engineer (C-1), Electricity and Horticulture), GMADA, S.A.S. Nagar.
2. Chief Accounts Officer, GMADA, S.A.S. Nagar.
3. It is hereby written to the Divisional Engineer (C-3, WS-1, Electricity and Horticulture), GMADA, S.A.S. Nagar that technical approval of this work may please be sought from the competent authority.

Sd/- Divisional Engineer (H.O.)
GMADA, S.A.S. Nagar.

CC

1. Chief Administrator, GMADA, S.A.S. Nagar, for the sake of information.
2. Chief Engineer, GMADA, S.A.S. Nagar, for the sake of information.

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-1-



GREATER MOHALI AREA DEVELOPMENT AUTHORITY
PUDA Bhawan, Sector - 62, GMADA, Sahibzada Ajit Singh Nagar.

To,

M/s New Janta International,
Ludhiana Road,
Malerkotla -148023

Memo No.: GMADA/DE(H)/2023/ 2266 Dated: 11-7-2025

SUBJECT:- ALLOTMENT OF WORK FOR PLANTING OF TREES IN VACANT SPACES AND GREEN AREAS IN SECTOR 48-C TO 71, AT SAS NAGAR.

Ref: Tender dated 19-05-2023 and your subsequent undertaking dated 06-07-2023.

Tender Amount: Rs. 1,30,23,091/-

Competent authority has accepted your tender dated 19-05-2023 and your subsequent undertaking dated 06-07-2023 for the subject cited above work. The work is hereby allotted to you with a time limit of 03 months for development with 03 year for maintenance of works. It will be started from the date of issuance of this letter subject to the technical and financial regularities at the following rates, terms & conditions:-

SR. NO.	ITEM DESCRIPTION	UNIT	QTY.	RATE (INR)
1	DIGGING OF PITS FOR PLANTING TREES AND SHRUBS Digging of pits in all kinds of soil & refilling the same, with the excavated earth mixed with well decayed farm yard manure @ 30% of pit volume and Insecticide for termite control.	cum	1470	408.75
2	PROVIDING AND PLANTING OF TREES Supplying and planting permanent trees in prepared pits and watering. Supplying and planting permanent trees having minimum height of 2.5 m and minimum calliper of 5 cm in prepared pits and watering. Supplying & planting of healthy permanent tree plants with khurpa, fixing the earth ball position and making raised edge around the pit after planting and watering the plant through tractor tanker @20 litres per plant will be provided before and after planting complete in all respect by the contractor as per the satisfaction and direction of EIC. Quality characteristics of trees: - Tree Trunk: - Tree trunks shall be straight and well tapered. Trees with multiple leaders, unless specified, shall be rejected. Damaged, cut or crooked leaders; included bark, bark abrasions, sunscald, disfiguring knots, mold, and prematurely opened buds or cut limbs over three-quarter inch (3/4") diameter that are not completely callused shall be rejected. The minimum acceptable size of trees after pruning, with branches in normal positions, shall be a minimum height of 1.8 m and minimum calliper of 2.5 cm. Calliper measurement shall be taken at a point on the trunk 15 cm above root flare. All trees shall have terminal roots and reasonably well-developed crown. Trees of same species shall have uniform height, structure and spread. Branches: - The attachment of branches shall contain no bark inclusions. There shall be one dominant leader straight to the top of the tree. Larger branches shall be spaced at least six inches (6") apart and arranged radially and vertically along the stem. There shall be live buds or foliage to the ends of all twigs.	Nos.	3485	179.09

-4-

	<p>Root Flare and Root Ball: - No root in the root ball larger than one-quarter inch (1/4") diameter shall circle more than one-third around the root ball. There shall be no roots in the root ball that make an abrupt turn of ninety degrees (90°) or more. There shall be no roots in the root ball that are 'J' roots, kinked, stem girdling or potentially stem girdling. Trees should be supplied with adequate protection as approved. After delivery, if planting is not to be carried out immediately, balled plants should be placed cheek to cheek and the ball covered with sand to prevent drying out. Bare rooted plants can be heeled by placing the roots in a prepared trench and covering them with earth which should be watered in to avoid air pockets around the roots.</p> <p>Planting in pits: - Trees should be planted up to the original soil depth; the soil marks on the stem is an indication of this and it should be maintained on the finished level, allowing for setting of the soil after planting. All plastic and other imperishable containers should be removed before planting. Root ball shaving should be performed for all container grown trees. Any broken or damaged roots should be cut back to sound growth. Any circling roots should be straightened or cut back appropriately. Bare roots should be spread evenly in the planting pit; and small mound in the center of the pits on which the roots are placed will aid an even spread. Backfill soil mixed with FYM should be placed around the roots, gently shaking the trees to allow soil particles to shift into the root system to ensure close contact with all roots and to prevent air pockets. Refilled soil should be firmed as filling proceeds, layer by layer, care being taken to avoid damaging the roots. Basin for holding water shall be made around the tree. Adequate watering, immediately after planting shall be ensured. The tree shall ordinarily be able to stay straight on its own, but wherever required the tree shall be staked or guyed as directed by Engineer-in-charge. All the waste polybags and waste material shall be removed from the site on the same day of plantation. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
3	<p>PROVIDING AND FIXING OF TREE GUARDS M.S. Bar circular iron tree guard 60 cm dia, 1.8 m total height, formed of 3 Nos. of MS Round Bars 12 mm dia. 1.9 m long, wire mesh 50 x 75 mm welded to 3 no. 8 mm M.S. Bars rings, fixed in ground with 1:2:4 cement concrete, complete in all respects.</p>	Nos.	3485	2083.82
4	<p>MAINTENANCE OF TREES FOR 3 YEARS Maintenance of tree including fertilization, application of insecticide, watering, weeding, training, pruning, disposal of debris and other activities. During this maintenance period all the required operations will be done as per yearly maintenance schedule given here under:-</p> <p>1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 20 Ltrs. water per plant per irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC.</p> <p>2. Hoeing and preparation of dowels 15 Nos. in a year @ 2 hoeing each in the month of July, August, September and one in</p>			

-3-

	<p>remaining nine months or as per seasonal requirement. 9" high earthen dowels should also be made all around the pit after each hoeing to the entire satisfaction of Engineer-In-charge. However the numbers of hoeing can be increased as per the requirement and as per the entire satisfaction of EIC.</p> <p>3. Application of 20 gm urea per plant per year for 1st year, 50gm for 2nd year, 80 gm for 3rd year shall be applied in two splits, Feb-March and Aug-Sep, and dosage of DAP 10gm per plant per year for 1st year, 25 gm for 2nd year, 40gm for 3rd year shall be applied in Feb-March or as per requirement at site and entire satisfaction of EIC.</p> <p>4. Application of 30 ml. of Chlorpyrifos per plant per year for 1st year, 40ml for 2nd year, 60 ml for 3rd year shall be applied in two splits, Mar-Apr and Sep-Oct for protection against white ants. The pesticide shall be mixed in 5-10 ltrs. of water and applied uniformly to the soil under dripline or as per requirement and entire satisfaction of EIC.</p> <p>5. Manuring with 0.0508 cum well rotten farm yard manure per plant for 1st year, 0.1270 cum for 2nd year, 0.2032 cum for 3rd year will be applied in the month of December-January by spreading under dripline and mixing with top 10-15 cm of soil or as per requirement at site and satisfaction of EIC.</p> <p>6. The watch & ward of plant & tree guard should be done by the contractor. The training of plants carries out as single stem according to the shape/size of specific plant.</p> <p>7. The replacement of casualties if any will be done by the contractor complete in all respects as per specifications and instructions of Engineer-In-charge.</p>			
(a)	Maintenance of trees for 1st year	Nos.	3485	741.66
(b)	Maintenance of trees for 2nd year	Nos.	3485	574.15
(c)	Maintenance of trees for 3rd year	Nos.	3485	502.51
5	<p>WATERING OF TREES, SHRUBS, GROUND COVERS ETC. THROUGH TRACTOR TANKER.</p> <p>Watering of trees, shrubs, ground covers etc. through tractor tanker of 6000 litre capacity including cost of water with all leads and lifts.</p>	No. of tankers	941	557.30

Note:- Contractor will give rebate @15.15% (Fifteen point One Five percent) on above noted/DNIT rates/amount as per his undertaking dated 06-07-2023.

Terms and Condition:-

1. Deduction & Penalties for negligence/missing operations/no work will be applicable as per Annexure-I.
 2. Agency will abide labour laws and all other laws strictly.
- You are directed to attend the office of the undersigned and submit non-judicial paperworth Rs. 300/- for contract agreement and start the work with consultation of SDE (H-1) GMADA immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of scheduled bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA Mohali for an amount equal to 5% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work.
- NOTE:- Any omission/error in this allotment may be dealt as per DNIT/original tender dated 19-05-2023 and your subsequent undertaking dated 06-07-2023.

Divisional Engineer (H),
GMADA, Sahibzada Aji Singh Nagar.

Dated:-

Endst. No. GMADA/D.E.(H)/2023/

Copy of the above is forwarded to the following for information necessary action please:-

- 1 Chief Engineer, GMADA, Sahibzada Aji Singh Nagar.
- 2 SuperIntending Engineer (Horticulture), GMADA, Sahibzada Aji Singh Nagar.
- 3 Divisional Engineer (HQ), GMADA, Sahibzada Aji Singh Nagar, w. r. to letter no. 1115 dt. 07-07-2023.

- 4 Chief Accounts Officer, GMADA, Sahibzada Ajit Singh Nagar.
- 5 Sub Divisional Engineer (H-1), GMADA, Sahibzada Ajit Singh Nagar. He is directed to get the work done strictly as per specifications & time schedule of DNIT.
- 6 DHD/Supdt./S.O.(W) o/o D.E. (H), GMADA, Sahibzada Ajit Singh Nagar.
- 7 Agreement copy.

— Sd —

Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.

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GREATER MOHALI AREA DEVELOPMENT AUTHORITY

PUDA Bhawan, Sector - 62, GMADA, Sahibzada Ajit Singh Nagar.

To,

M/s Mini Co-Op, L/C Society Limited,
SCF 118(F.F), Phase 3B-2, SAS Nagar.

Memo No.: GMADA/DE(H)/2023/ 2278 Dated: 11-7-2023

SUBJECT: - ALLOTMENT OF WORK FOR PLANTING OF TREES IN VACANT SPACES AND GREEN AREAS IN SECTORS 76-80, AT SAS NAGAR.

Ref: Tender dated 16-05-2023 and your subsequent undertaking dated 06-07-2023

Tender Amount: Rs. 38,88,356/-

Competent authority has accepted your tender dated 16-05-2023 and your subsequent undertaking dated 06-07-2023 for the subject cited above work. The work is hereby allotted to you with a time limit of 03 months for development with 03 year for maintenance of new works. It will be started from the date of issuance of this letter subject to the technical and financial regularities at the following rates, terms & conditions:-

SR. NO.	ITEM DESCRIPTION	UNIT	QTY.	RATE (INR)
1	<p>PROVIDING AND PLANTING OF TREES SUPPLYING AND PLANTING PERMANENT TREES IN PREPARED PITS AND WATERING.</p> <p>Supplying and planting permanent trees having minimum height of 2.5 m and minimum caliper of 5 cm in prepared pits and watering. Supplying & planting of healthy permanent tree plants with khurpa, fixing the earth ball position and making raised edge around the pit after planting and watering the plant before and after planting, complete in all respect by the contractor as per the satisfaction and direction of EIC.</p> <p>Quality characteristics of trees: - Tree Trunk: - Tree trunks shall be straight and well tapered. Trees with multiple leaders, unless specified, shall be rejected. Damaged, cut or crooked leaders; included bark, bark abrasions, sunscald, disfiguring knots, mold, and prematurely opened buds or cut limbs over three-quarter inch (3/4") diameter that are not completely callused shall be rejected. The minimum acceptable size of trees after pruning, with branches in normal positions, shall be a minimum height of 1.8 m and minimum caliper of 2.5 cm. Caliper measurement shall be taken at a point on the trunk 15 cm above root flare. All trees shall have terminal shoots and reasonably well-developed crown. Trees of same species shall have uniform height, structure, and spread.</p> <p>Branches: - The attachment of branches shall contain no bark inclusions. There shall be one dominant leader straight to the top of the tree. Larger branches shall be spaced at least six inches (6") apart and arranged radially and vertically along the stem. There shall be live buds or foliage to the ends of all twigs.</p> <p>Root Flare and Root Ball: - No root in the root ball larger than one-quarter inch (1/4") diameter shall circle more than one-third around the root ball. There shall be no roots in the root ball that make an abrupt turn of ninety degrees (90°) or more. There shall be no roots in the root ball that are 'J' roots, kinked, stem girdling or potentially stem girdling. Trees should be supplied with adequate protection as approved. After delivery, if planting is not to be carried out immediately, balled plants should be placed</p>	Nos.	1210	406.65

	<p>cheek to cheek and the ball covered with sand to prevent drying out. Bare rooted plants can be heeled by placing the roots in a prepared trench and covering them with earth which should be watered in to avoid air pockets around the roots.</p> <p>Planting in pits: - Trees should be planted up to the original soil depth; the soil marks on the stem is an indication of this and it should be maintained on the finished level, allowing for setting of the soil after planting. All plastic and other imperishable containers should be removed before planting. Root ball shaving should be performed for all container grown trees. Any broken or damaged roots should be cut back to sound growth. Any circling roots should be straightened or cut back appropriately. Bare roots should be spread evenly in the planting pit; and small mound in the center of the pits on which the roots are placed will aid an even spread. Backfill soil mixed with FYM should be placed around the roots, gently shaking the trees to allow soil particles to shift into the root system to ensure close contact with all roots and to prevent air pockets. Refilled soil should be firmed as filling proceeds, layer by layer, care being taken to avoid damaging the roots. Basin for holding water shall be made around the tree. Adequate watering, immediately after planting shall be ensured. The tree shall ordinarily be able to stay straight on its own, but wherever required the tree shall be staked or guyed as directed by Engineer-in-charge. All the waste ploybags and waste material shall be removed from the site on the same day of plantation. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
2	<p>PROVIDING AND FIXING OF TREE GUARDS M.S. Bar circular iron tree guard 60 cm dia, 1.8 m total height, formed of 3 Nos. of MS Round Bars 12 mm dia. 1.9 m long, wire mesh 50 x 75 mm welded to 3 no. 8 mm M.S. Bars rings, fixed in ground with 1:2:4 cement concrete, complete in all respects.</p>	Nos.	483	2083.82
3	<p>DIGGING OF PITS FOR PLANTING TREES AND SHRUBS Digging of pits in all kinds of soil & refilling the same, with the excavated earth mixed with well decayed farm yard manure @ 30% of pit volume and insecticide for termite control. Size of holes for planting trees, shrubs and specimen plants shall be determined according to the size of root ball of the plant. In case of normal soil, the pit shall be three times as wide as the diameter of the root ball and as deep as the height of root ball. The pit shall be in the shape of sphere cap (wok or Kadahi shaped). Soil shall be excavated to the dimensions given in the schedule and the excavated soil, broken to clods of sizes not exceeding 10 mm in any direction, shall be stacked outside the hole. Stones, brick bats, unsuitable earth and other rubbish, all roots and other undesirable material met with during excavation shall be separated out and removed from the site as directed. Useful material, if any, shall be stacked properly and separately. The root ball of plant shall be placed in center of the pit in manner that root flare is at the same level as the ground or slightly higher to compensate for settling of soil at later stage. In case of bare root plants, a small mound of soil shall be made at the base of pit and the roots shall be uniformly spread over the mound in a manner that root flare is at the same level as the ground.</p>	cum	510.38	408.76

	<p>The pit shall be filled with mixture of 30% Farm Yard Manure and 70% soil and Chlorpyriphos @ 10 ml per pit shall be added to the mixture. The mixture shall be filled into the hole and then profusely watered to enable the soil to subside. The refilled soil shall then be dressed evenly with its surface at level with the adjoining ground level or as directed by the Engineer-in-charge. Basin for watering, slightly larger than the pit diameter, may be formed around the plant with remaining soil. Pit size in case of problematic soils (like hard pan, kankar layer, heavy clay soils etc.) shall be decided by the Engineer-in-charge depending on the site conditions. The pit size specifications given above are not valid for planting in paved areas which may need special treatment depending on site conditions, to provide sufficient soil volume for root growth.. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>				
4	<p>MAINTENANCE OF TREES FOR 3 YEARS Maintenance of tree including fertilization, application of insecticide, watering, weeding, training, pruning, disposal of debris and other activities. During this maintenance period all the required operations will be done as per yearly maintenance schedule given here under:-</p> <ol style="list-style-type: none"> 1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 20 Ltrs. water per plant per irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC. 2. Hoeing and preparation of dowels 15 Nos. in a year @ 2 hoeing each in the month of July, August, September and one in remaining nine months or as per seasonal requirement. 9" high earthen dowels should also be made all around the pit after each hoeing to the entire satisfaction of Engineer-in-charge. However the numbers of hoeing can be increased as per the requirement and as per the entire satisfaction of EIC. 3. Application of 20 gm urea per plant per year for 1st year, 50gm for 2nd year, 80 gm for 3rd year shall be applied in two splits, Feb-March and Aug-Sep, and dosage of DAP 10gm per plant per year for 1st year, 25 gm for 2nd year, 40gm for 3rd year shall be applied in Feb-March or as per requirement at site and entire satisfaction of EIC. 4. Application of 30 ml. of Chlorpyriphos per plant per year for 1st year, 40ml for 2nd year, 60 ml for 3rd year shall be applied in two splits, Mar-Apr and Sep-Oct for protection against white ants. The pesticide shall be mixed in 5-10 ltrs. of water and applied uniformly to the soil under dripline or as per requirement and entire satisfaction of EIC. 5. Manuring with 0.0508 cum well rotten farm yard manure per plant for 1st year, 0.1270 cum for 2nd year, 0.2032 cum for 3rd year will be applied in the month of December-January by spreading under dripline and mixing with top 10-15 cm of soil or as per requirement at site and satisfaction of EIC. 6. The watch & ward of plant & tree guard should be done by the contractor. The training of plants carries out as single stem 				C R

	according to the shape/size of specific plant. 7. The replacement of casualties if any will be done by the contractor complete in all respects as per specifications and instructions of Engineer-in-charge.			
(a)	Maintenance of trees for 1st year	Nos.	1210	812.25
(b)	Maintenance of trees for 2nd year	Nos.	1210	635.26
(c)	Maintenance of trees for 3rd year	Nos.	1210	581.53
5	WATERING OF TREES, SHRUBS, GROUND COVERS ETC. THROUGH TRACTOR TANKER. Watering of trees, shrubs, ground covers etc. through tractor tanker of 6000 litre capacity including cost of water with all leads and lifts.			
	For 1st year	No. of tankers	109	557.30
	For 2nd year	No. of tankers	109	557.30
	For 3rd year	No. of tankers	109	557.30

Note: - Contractor will give rebate @10.50% (Ten point Five Zero percent) on above noted/DNIT rates/amount as per his undertaking dated 06-07-2023.

Terms and Condition: -

- 1 Deduction & Penalties for negligence/missing operations/no work will be applicable as per Annexure-I.
 - 2 Agency will abide labour laws and all other laws strictly.
- You are directed to attend the office of the undersigned and submit non-judicial paperworth Rs. 300/- for contract agreement and start the work with consultation of SDE (H-2) GMADA immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of scheduled bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA Mohali for an amount equal to 5% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work.
- NOTE: - Any omission/error in this allotment may be dealt as per DNIT/original tender dated 16-05-2023 and your subsequent undertaking dated 06-07-2023.

[Signature]
o/c Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.

Endst. No. GMADA/D.E.(H)/2023/ 2279 - 2289 Dated: - 11-7-2023

Copy of the above is forwarded to the following for information necessary action please: -

- 1 Chief Engineer, GMADA, Sahibzada Ajit Singh Nagar.
- 2 Superintending Engineer (Horticulture), GMADA, Sahibzada Ajit Singh Nagar.
- 3 Divisional Engineer (HQ), GMADA, Sahibzada Ajit Singh Nagar, w. r. to letter no. 1119 dt. 07-07-2023.
- 4 Chief Accounts Officer, GMADA, Sahibzada Ajit Singh Nagar.
- 5 Sub Divisional Engineer (H-2), GMADA, Sahibzada Ajit Singh Nagar. He is directed to get the work done strictly as per specifications & time schedule of DNIT.
- 6 DHD/Supdt./S.O.(W) o/o D.E. (H), GMADA, Sahibzada Ajit Singh Nagar.
- 7 Agreement copy.

[Signature]
o/c Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.



GREATER MOHALI AREA DEVELOPMENT AUTHORITY

PUDA Bhawan, Sector - 62, GMADA, Sahibzada Ajit Singh Nagar.

To,

M/s Jaskaran Singh Gill Contractors,
#106, Naka No.07, Patti Tambu Sahib,
Shri Muktsar Sahib, Punjab.

Memo No.: GMADA/DE(H-2)/2023/

Dated:

SUBJECT: - ALLOTMENT OF WORK FOR PLANTING OF TREES IN VACANT SPACES AND GREEN AREAS IN NEW CHANDIGARH, AT SAS NAGAR.

Ref. Tender dated 16-06-2023 and your subsequent undertaking dated 16-08-2023

Tender Amount: Rs. 59,13,043/-

Competent authority has accepted your tender dated 16-06-2023 and your subsequent undertaking dated 16-08-2023 for the subject cited above work. The work is hereby allotted to you with a time limit of 03 months for development works with 03 years for maintenance of works. Work will be started from the date of issuance of this letter subjected to the technical and financial regularities at the following rates, terms & conditions:-

Sr.No.	Discription	Unit	Qty.	Rate
1	<p>Providing and planting of Trees SUPPLYING AND PLANTING PERMANENT TREES IN PREPARED PITS AND WATERING. Supplying and planting permanent trees having minimum height of 2.5 m and minimum caliper of 5 cm in prepared pits and watering. Supplying & planting of healthy permanent tree plants with khurpa, fixing the earth ball position and making raised edge around the pit after planting and watering the plant before and after planting, complete in all respect by the contractor as per the satisfaction and direction of EIC. Quality characteristics of trees: - Tree Trunk - Tree trunks shall be straight and well tapered Trees with multiple leaders, unless specified, shall be rejected. Damaged, cut or crooked leaders; included bark, bark abrasions, sunscald, disfiguring knots, mold, and prematurely opened buds or cut limbs over three-quarter inch (3/4") diameter that are not completely callused shall be rejected. The minimum acceptable size of trees after pruning, with branches in normal positions, shall be a minimum height of 1.8 m and minimum caliper of 2.5 cm. Caliper measurement shall be taken at a point on the trunk 15 cm above root flare. All trees shall have terminal shoots and reasonably well-developed crown Trees of same species shall have uniform height, structure, and spread Branches: - The attachment of branches shall contain no bark inclusions. There shall be one dominant leader straight to the top of the tree. Larger branches shall be spaced at least six inches (6") apart and arranged radially and vertically along the stem. There shall be live buds or foliage to the ends of all twigs. Root Flare and Root Ball: - No root in the root ball larger than one-quarter inch (1/4") diameter shall circle more than one-third around the root ball. There shall be no roots in the root ball that make an abrupt turn of ninety degrees (90°) or more. There shall be no roots in the root ball that are 'J' roots, kinked, stem girdling or potentially stem girdling. Trees should be supplied with adequate protection as approved After delivery of</p>	Nos.	1548	406 65

	<p>planting is not to be carried out immediately, balled plants should be placed cheek to cheek and the ball covered with sand to prevent drying out. Bare rooted plants can be heeled by placing the roots in a prepared trench and covering them with earth which should be watered in to avoid air pockets around the roots.</p> <p>Planting in pits: - Trees should be planted up to the original soil depth; the soil marks on the stem is an indication of this and it should be maintained on the finished level, allowing for setting of the soil after planting. All plastic and other imperishable containers should be removed before planting. Root ball shaving should be performed for all container grown trees. Any broken or damaged roots should be cut back to sound growth. Any circling roots should be straightened or cut back appropriately. Bare roots should be spread evenly in the planting pit, and small mound in the center of the pits on which the roots are placed will aid an even spread. Backfill soil mixed with FYM should be placed around the roots, gently shaking the trees to allow soil particles to shift into the root system to ensure close contact with all roots and to prevent air pockets. Refilled soil should be firmed as filling proceeds, layer by layer, care being taken to avoid damaging the roots. Basin for holding water shall be made around the tree. Adequate watering, immediately after planting shall be ensured. The tree shall ordinarily be able to stay straight on its own, but wherever required the tree shall be staked or guyed as directed by Engineer-in-charge. All the waste ploybags and waste material shall be removed from the site on the same day of plantation. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
2	<p>Providing and fixing of Tree guards M.S. Bar circular iron tree guard 60 cm dia, 1.8 m total height, formed of 3 Nos. of MS Round Bars 12 mm dia, 1.9 m long, wire mesh 50 x 75 mm welded to 3 no. 8 mm M.S. Bars rings, fixed in ground with 1:2:4 cement concrete, complete in all respects.</p>	Nos.	1498	2083.82
3	<p>Digging of Pits for planting Trees and shrubs Digging of pits in all kinds of soil & refilling the same, with the excavated earth mixed with well decayed farm yard manure @ 30% of pit volume and insecticide for termite controSize of holes for planting trees, shrubs and specimen plants shall be determined according to the size of root ball of the plant. In case of normal soil, the pit shall be three times as wide as the diameter of the root ball and as deep as the height of root ball. The pit shall be in the shape of sphere cap (wok or Kadahi shaped). Soil shall be excavated to the dimensions given in the schedule and the excavated soil, broken to clods of sizes not exceeding 10 mm in any direction, shall be stacked outside the hole. Stones, brick bats, unsuitable earth and other rubbish, all roots and other undesirable material met with during excavation shall be separated out and removed from the site as directed. Useful material, if any, shall be stacked properly and separately. The root ball of plant shall be placed in center of the pit in manner that root flare is at the same level as the ground or slightly higher to compensate for settling of</p>	cum	652.95	408.76

	<p>soil at later stage. In case of bare root plants, a small mound of soil shall be made at the base of pit and the roots shall be uniformly spread over the mound in a manner that root flare is at the same level as the ground.</p> <p>The pit shall be filled with mixture of 30% Farm Yard Manure and 70% soil and Chlorpyrifos @ 10 ml per pit shall be added to the mixture. The mixture shall be filled into the hole and then profusely watered to enable the soil to subside. The refilled soil shall then be dressed evenly with its surface at level with the adjoining ground level or as directed by the Engineer-in-charge. Basin for watering, slightly larger than the pit diameter, may be formed around the plant with remaining soil. Pit size in case of problematic soils (like hard pan, kankar layer, heavy clay soils etc) shall be decided by the Engineer-in-charge depending on the site conditions. The pit size specifications given above are not valid for planting in paved areas which may need special treatment depending on site conditions, to provide sufficient soil volume for root growth. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge</p>			
4	<p>Maintenance of Trees for 3 years</p> <p>Maintenance of tree including fertilization, application of insecticide, watering, weeding, training, pruning, disposal of debris and other activities. During this maintenance period all the required operations will be done as per yearly maintenance schedule given here under:-</p> <ol style="list-style-type: none"> 1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 20 Ltrs. water per plant per irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC. 2. Hoeing and preparation of dowels 15 Nos. in a year @ 2 hoeing each in the month of July, August, September and one in remaining nine months or as per seasonal requirement. 9" high earthen dowels should also be made all around the pit after each hoeing to the entire satisfaction of Engineer-in-charge. However the numbers of hoeing can be increased as per the requirement and as per the entire satisfaction of EIC. 3. Application of 20 gm urea per plant per year for 1st year, 50gm for 2nd year, 80 gm for 3rd year shall be applied in two splits, Feb-March and Aug-Sep, and dosage of DAP 10gm per plant per year for 1st year, 25 gm for 2nd year, 40gm for 3rd year shall be applied in Feb-March or as per requirement at site and entire satisfaction of EIC 4. Application of 30 ml. of Chlorpyrifos per plant per year for 1st year, 40ml for 2nd year, 60 ml for 3rd year shall be applied in two splits, Mar-Apr and Sep-Oct for protection against white ants. The pesticide shall be mixed in 5-10 ltrs. of water and applied uniformly to the soil under dripline or as per requirement and entire satisfaction of EIC 5. Manuring with 0.0508 cum well rotten farm yard 			

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manure per plant for 1st year, 0.1275 for 2nd year, 0.2032 cum for 3rd year will be applied in the month of December-January by spreading under dripline and mixing with top 10-15 cm of soil or as per requirement at site and satisfaction of EIC
 6. The watch & ward of plant & tree guard should be done by the contractor. The training of plants carries out as single stem according to the shape/size of specific plant
 7. The replacement of casualties if any will be done by the contractor complete in all respects as per specifications and instructions of Engineer-in-charge.

A	Maintenance of trees for 1st year	Nos.	1548	812.25
B	Maintenance of trees for 2nd year	Nos.	1548	635.26
C	Maintenance of trees for 3rd year	Nos	1548	581.53
S	Watering of trees, shrubs, ground covers etc. through Tractor Tanker.			
	Watering of trees, shrubs, ground covers etc. through tractor tanker of 6000 litre capacity including cost of water with all leads and lifts.			
A	For 1st year	No. of tankers	139	557.30
B	For 2nd year	No. of tankers	139	557.30
C	For 3rd year	No. of tankers	139	557.30

Note: - Contractor will give rebate @20.00% (Twenty point Zero Zero percent Only) on above noted/DNIT rates/amount as per his undertaking dated 16.08.2023.

Terms and Condition: -

1. Deduction & Penalties for missing operations/no work will be applicable as per Annexure-I.
2. If the plants are supplied by the GMADA plant nursery, then only labour rate for the item no. 1 will be paid.
3. Agency will hand over all the plants, tree guards and other items to GMADA or New agency after the completion of maintenance period. So, watch and ward is the responsibility of agency and there will be no extra payments for this.
4. If at any time during contract period, water is supplied by GMADA at site, no payment for item no. 5 will be made. If water is provided at GMADA STP, then only hiring cost for tractor tanker will be paid.
5. Third Party Techno-Financial Audit is compulsory as per approved DNIT and deduction @ 0.8% + applicable GST of the total cost of work shall be made from the payments of contractor which shall be used for making payments to the Techno-Financial Auditors.
6. Agency will abide labour laws and all other laws strictly.
7. All the terms and conditions given in the DNIT will be applicable.

You are directed to attend the office of the undersigned and submit non-judicial paper worth Rs. 300/- for contract agreement and start the work with consultation of SDE (H) GMADA, SAS Nagar immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of scheduled bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA, SAS Nagar for an amount equal to 5% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work."The performance Bank Guarantee & Security deposit shall be released after three months of completion of contract Agreement or after successfully handing over the infrastructure to GMADA or to the next maintaining agency without any shortcoming, whichever is later"

NOTE: - Any omission/error in this allotment may be dealt as per DNIT/original tender dated 16.06.2023 and your subsequent undertaking dated 16.08.2023.

Divisional Engineer (H-2),
 GMADA, Sahibzada Ajit Singh Nagar.

Dated: - 21/08/2023

Endst. No. GMADA/D.E.(H-2)/2023/ 128-136

A Copy of the above is forwarded to the following for information and necessary action please: -

1. Chief Engineer, GMADA, Sahibzada Ajit Singh Nagar.



5

- 2 Superintending Engineer (Horticulture), GMADA, Sahibzada Ajit Singh Nagar.
- 3 Divisional Engineer (HQ), GMADA, Sahibzada Ajit Singh Nagar, w. r. to letter no. 1363 dt. 17-08-2023.
- 4 Chief Accounts Officer, GMADA, Sahibzada Ajit Singh Nagar.
- 5 Sub Divisional Engineer (H), GMADA, Sahibzada Ajit Singh Nagar. He is directed to get the work done strictly as per specifications & time schedule of DNIT.
- 6 DHD/Supdt./S.O.(W) o/o D.E. (H-2), GMADA, Sahibzada Ajit Singh Nagar.
- 7 Agreement File.

Divisional Engineer (H-2),
GMADA, Sahibzada Ajit Singh Nagar.



 **GPS Map Camera**

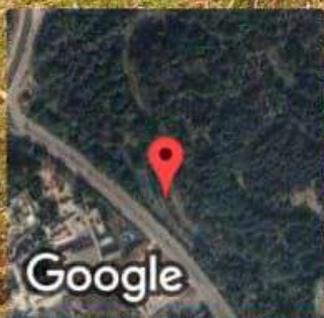
Sahibzada Ajit Singh Nagar, Punjab, India

MPXM+VPC Horticulture waste management centre, Sector 62, Sahibzada Ajit
Singh Nagar, Lamba, Punjab 160062, India

Lat 30.699817°

Long 76.734674°

24/02/25 01:14 PM GMT +05:30





 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

2352, Mohali Stadium Rd, Industrial Area Mohali Phase 9, Sahibzada Ajit Singh Nagar, Lamba, Punjab 160062, India

Lat 30.692853°

Long 76.73529°

24/02/25 12:59 PM GMT +05:30





 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

MPQR+33J, Phase 10, Sector 64, Sahibzada Ajit Singh Nagar, Punjab 160062, India

Lat 30.687386°

Long 76.739741°

24/02/25 12:46 PM GMT +05:30





 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

City Park, Sector 68, Mohali Railway Station Rd, Sector 68, Sahibzada Ajit

Singh Nagar, Punjab 160062, India

Lat 30.687818°

Long 76.730441°

24/02/25 12:31 PM GMT +05:30



Google



 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

City Park, Sector 68, Mohali Railway Station Rd, Sector 68, Sahibzada Ajit

Singh Nagar, Punjab 160062, India

Lat 30.687835°

Long 76.730444°

24/02/25 12:31 PM GMT +05:30



Google



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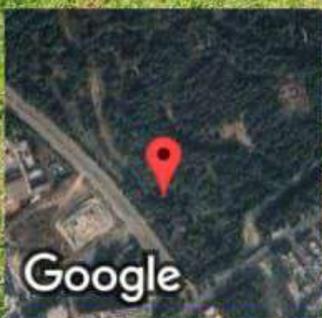
Sahibzada Ajit Singh Nagar, Punjab, India

MPXM+VPC Horticulture waste management centre, Sector 62, Sahibzada Ajit
Singh Nagar, Lamba, Punjab 160062, India

Lat 30.698948°

Long 76.735702°

24/02/25 01:10 PM GMT +05:30



Google



 **GPS Map Camera**

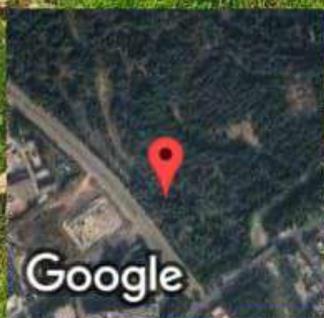
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MPXM+VPC Horticulture waste management centre, Sector 62, Sahibzada Ajit
Singh Nagar, Lamba, Punjab 160062, India

Lat 30.698952°

Long 76.735617°

24/02/25 01:11 PM GMT +05:30



Google



 **GPS Map Camera**

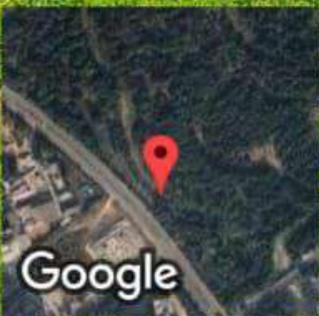
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MPXM+VPC Horticulture waste management centre, Sector 62, Sahibzada Ajit
Singh Nagar, Lamba, Punjab 160062, India

Lat 30.699261°

Long 76.735206°

24/02/25 01:13 PM GMT +05:30





 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

1024, Phase 10, Sector 64, Sahibzada Ajit Singh Nagar, Punjab 140301, India

Lat 30.68671°

Long 76.741481°

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 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

1406, Phase 9, Sector 63, Sahibzada Ajit Singh Nagar, Lamba, Punjab 140301, India

Lat 30.692891°

Long 76.735201°

24/02/25 12:59 PM GMT +05:30





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Sahibzada Ajit Singh Nagar, Punjab, India

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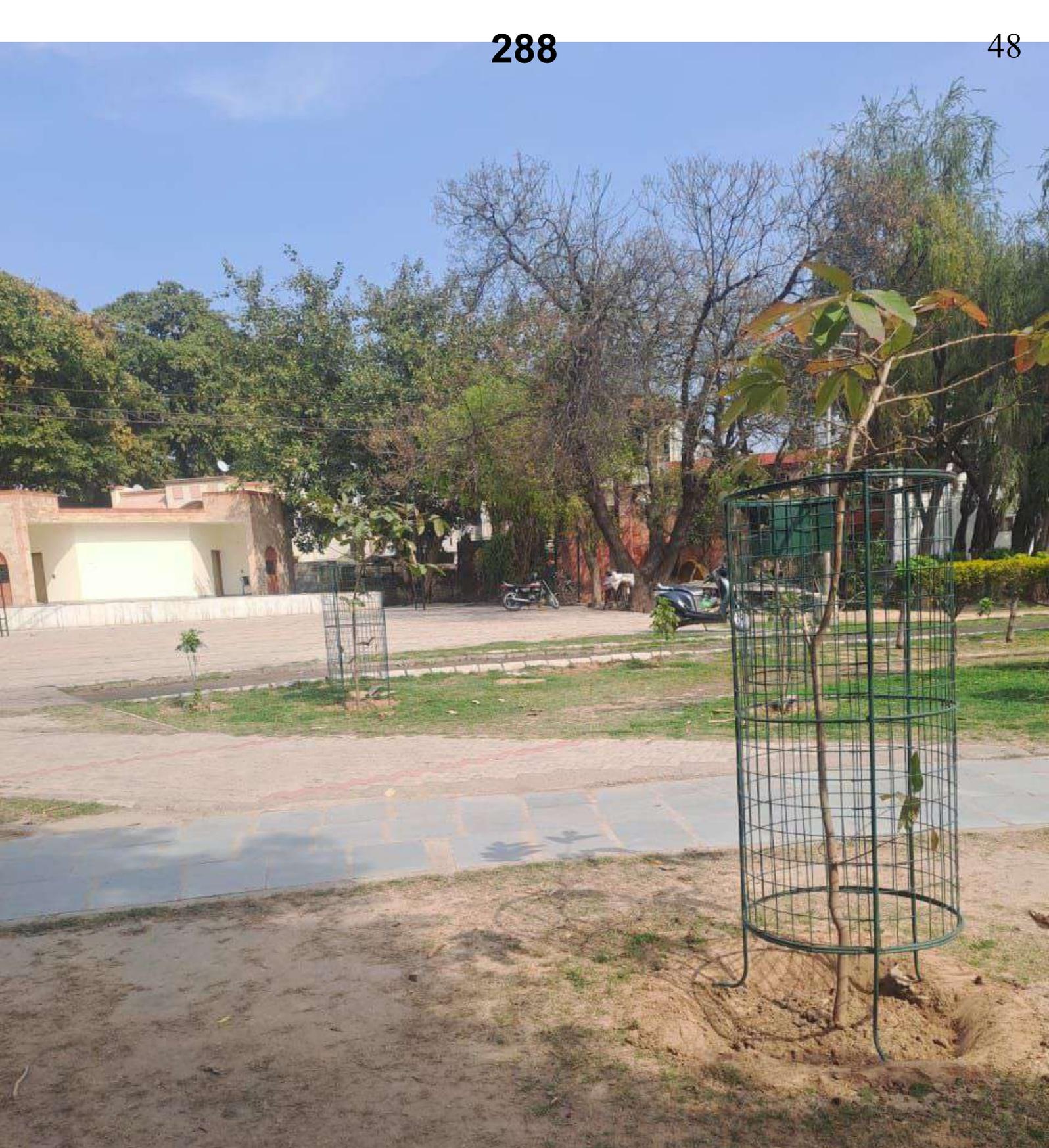
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Google



 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

MPQR+33J, Phase 10, Sector 64, Sahibzada Ajit Singh Nagar, Punjab 160062, India

Lat 30.68747°

Long 76.739903°

24/02/25 12:45 PM GMT +05:30



Google



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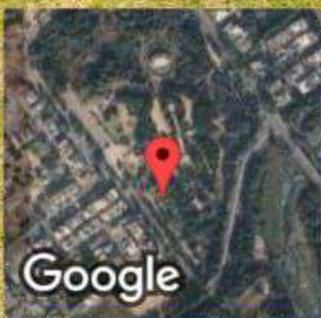
Sahibzada Ajit Singh Nagar, Punjab, India

MPPJ+R2Q, near city park, Sector 68, Sahibzada Ajit Singh Nagar, Punjab
160062, India

Lat 30.686882°

Long 76.730625°

24/02/25 12:33 PM GMT +05:30





 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

1024, Phase 10, Sector 64, Sahibzada Ajit Singh Nagar, Punjab 140301, India

Lat 30.686691°

Long 76.741478°

24/02/25 12:51 PM GMT +05:30





 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

1123, Phase 10, Sector 64, Sahibzada Ajit Singh Nagar, Punjab 140301, India

Lat 30.686764°

Long 76.74145°

24/02/25 12:48 PM GMT +05:30



Google



 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

MPXM+VPC Horticulture waste management centre, Sector 62, Sahibzada Ajit
Singh Nagar, Lamba, Punjab 160062, India

Lat 30.699817°

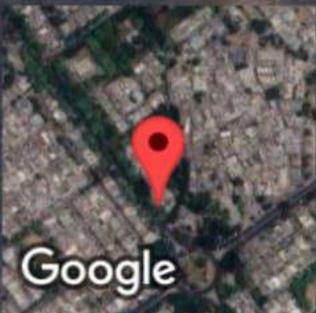
Long 76.734674°

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GPS Map Camera



Sahibzada Ajit Singh Nagar, Punjab, भारत
त्रिंगले पार्क, Mohali Pind Rd, Phase 2, Sector 54, Sahibzada Ajit Singh
Nagar, Punjab 160059, भारत
Lat 30.71909° Long 76.723621°
23/02/2025 02:30 PM GMT +05:30



 GPS Map Camera

Sahibzada Ajit Singh Nagar, Punjab, भारत
115, Sector 71, Sahibzada Ajit Singh Nagar, Punjab 160071, भारत
Lat 30.708926° Long 76.711605°
23/02/2025 12:52 PM GMT +05:30





 **GPS Map Camera**

Sahibzada Ajit Singh Nagar, Punjab, India

1, Madanpur, Phase 2, Sector 54, Sahibzada Ajit Singh Nagar, Punjab 160055, India

Lat 30.719186°

Long 76.724002°

21/02/25 10:16 AM GMT +05:30

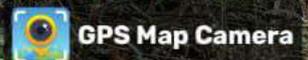




Sahibzada Ajit Singh Nagar, Punjab, भारत
Sco-67, Phase 6, Sector 56, Sahibzada Ajit Singh
Nagar, Punjab 160071, भारत
Lat 30.734724° Long 76.717032°
17/02/25 10:40 AM GMT +05:30



Google



Sahibzada Ajit Singh Nagar, Punjab, भारत
56a, 56a, Sector 56, Sahibzada Ajit Singh Nagar,
Punjab 160025, भारत

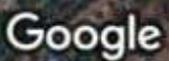
Lat 30.740176° Long 76.710328°
15/02/25 11:32 AM GMT +05:30



Google



Sahibzada Ajit Singh Nagar, Punjab, भारत
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Punjab 160065, भारत
Lat 30.680518° Long 76.752547°
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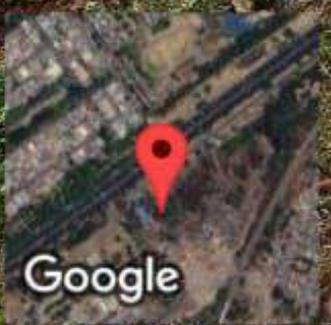


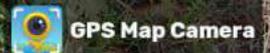
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 Punjab 160065, भारत
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Google



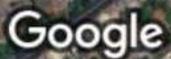
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Sec 65 A, Jagatpura Bypass Rd, Near Service Station, Near Golf Club, Phase 11, Sahibzada Ajit Singh Nagar, Punjab 160062, भारत
Lat 30.679298° Long 76.751521°
17/01/25 11:43 AM GMT +05:30





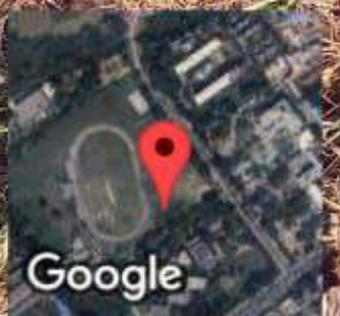
Sahibzada Ajit Singh Nagar, Punjab, भारत
76, Sector 63, Sahibzada Ajit Singh Nagar, Lamba, Punjab 160062,
भारत

Lat 30.697777° Long 76.736197°
16/01/25 02:42 PM GMT +05:30

The Google logo, consisting of the word 'Google' in its characteristic multi-colored font.



Sahibzada Ajit Singh Nagar, Punjab, भारत
Ppq6+wjg, 56a, Sector 56, Sahibzada Ajit Singh Nagar, Punjab
160025, भारत
Lat 30.739371° Long 76.711672°
14/01/25 09:58 AM GMT +05:30



Google



GPS Map Camera



Sahibzada Ajit Singh Nagar, Punjab, भारत
Ppq6+wjg, 56a, Sector 56, Sahibzada Ajit Singh Nagar, Punjab
160025, भारत
Lat 30.739384° Long 76.711854°
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GPS Map Camera



Sahibzada Ajit Singh Nagar, Punjab, India
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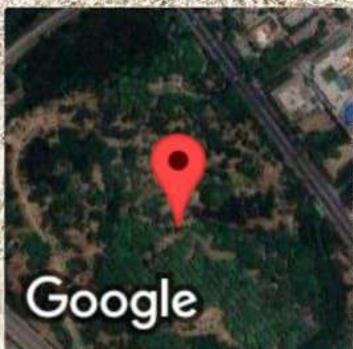


Sahibzada Ajit Singh Nagar, Punjab, भारत
Ppq6+wjg, 56a, Sector 56, Sahibzada Ajit Singh Nagar, Punjab
160025, भारत
Lat 30.739384° Long 76.711854°
14/01/25 09:58 AM GMT +05:30

Google



Sahibzada Ajit Singh Nagar, Punjab, भारत
Pp2p+g92 वैली गार्डन, Sector 62, Sahibzada Ajit Singh
Nagar, Lamba, Punjab 160062, भारत
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11/01/25 11:35 AM GMT +05:30



Google



GPS Map Camera

Sahibzada Ajit Singh Nagar, Punjab, भारत

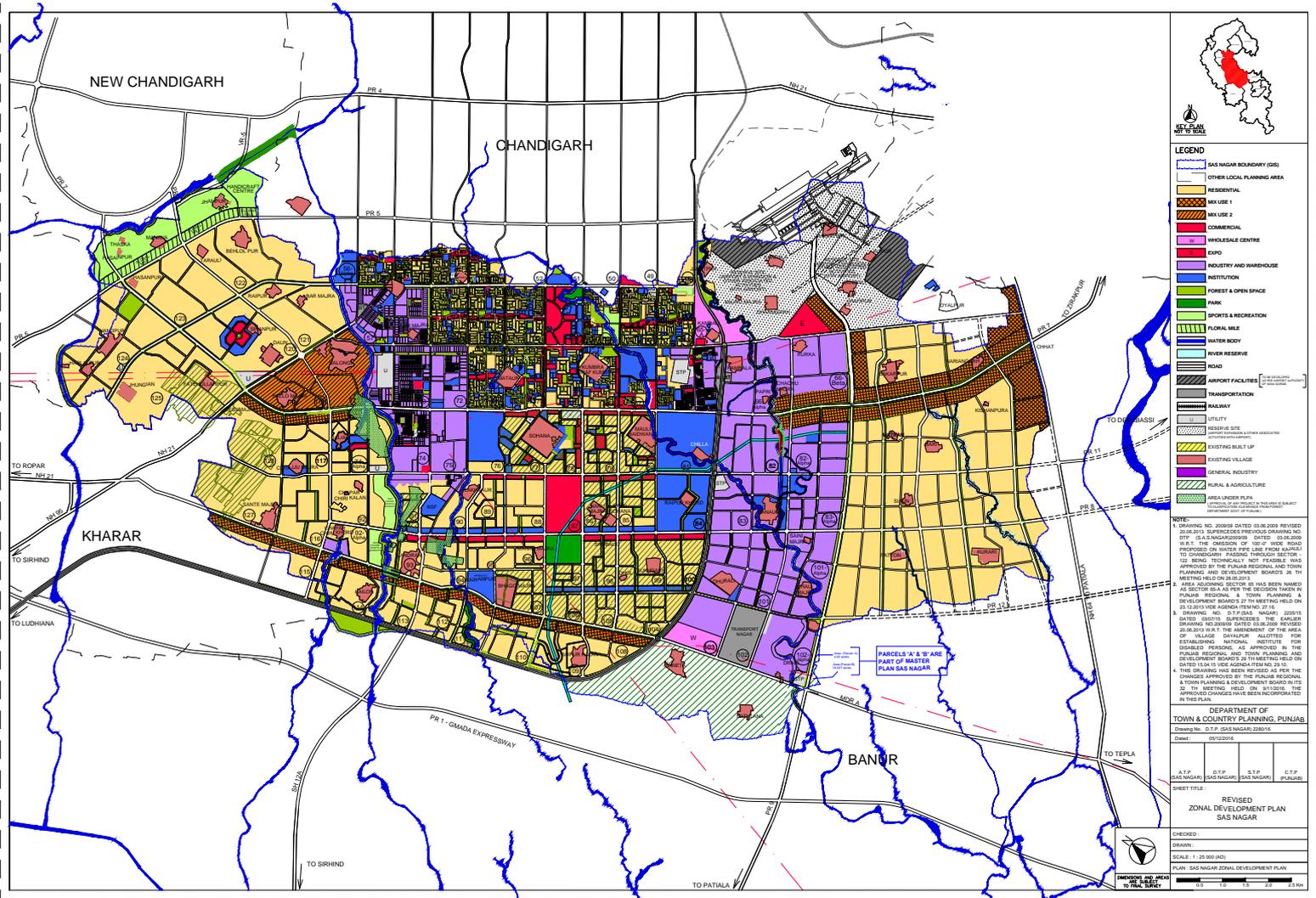
त्रिगले पार्क, Mohali Pind Rd, Phase 2, Sector 54, Sahibzada Ajit Singh
Nagar, Phase 2, Sector 54, Sahibzada Ajit Singh Nagar, Punjab
160059, भारत

Lat 30.719514° Long 76.723588°

04/01/25 10:33 AM GMT +05:30



Google



LEGEND

- SAS NAGAR BOUNDARY (GDS)
- OTHER LOCAL PLANNING AREA
- RESIDENTIAL
- MIX USE 1
- MIX USE 2
- COMMERCIAL
- INNOVATION CENTRE
- ESPO
- INDUSTRY AND WAREHOUSE
- INSTITUTION
- FOREST & OPEN SPACE
- PARK
- SPORTS & RECREATION
- RURAL MISC.
- WATER BODY
- SEWER RESERVE
- ROAD
- RAILWAY
- AIRPORT FACILITIES
- TRANSPORTATION
- UTILITY
- RESERVE SITE
- EXISTING BUILT UP
- EXISTING VILLAGE
- GENERAL INDUSTRY
- RURAL & AGRICULTURE
- AREA UNDER PLAN

NOTES:

- DRAWING NO. 2009/3 DATED 03.06.2009 REVISED 20.08.2010 SUPERSEDES PREVIOUS DRAWING NO. DTP - SAS NAGAR/2009/3 DATED 03.06.2009 IN ALL THE RESPECTS OF THE ROAD PROPOSED ON WATER PIPE LINE FROM KAPALI TO GANESHWAR PASSING THROUGH SECTOR 14 TO BE BUILT. NOT FINALLY BUILT APPROVED BY THE PUNJAB REGIONAL AND TOWN PLANNING AND DEVELOPMENT BOARD IN MEETING HELD ON 26.05.2010.
- AS SECTION 8(4) OF THE REGIONAL AND TOWN PLANNING AND DEVELOPMENT BOARD ACT, 1962 AND SECTION 12(2)(3) OF THE REGIONAL AND TOWN PLANNING AND DEVELOPMENT BOARD ACT, 1962 THE AREA OF VILLAGE DAVALUR ALLOTTED FOR ESTABLISHING NATIONAL INSTITUTE FOR DISABLED PERSONS AS APPROVED BY THE PUNJAB REGIONAL AND TOWN PLANNING AND DEVELOPMENT BOARD IN THE MEETING HELD ON 26.05.2010 IS SUPERSEDED BY THE EARLIER DRAWING NO. 2009/3 DATED 03.06.2009 REVISED 20.08.2010 WITH THE AMENDMENT OF THE AREA OF VILLAGE DAVALUR ALLOTTED FOR ESTABLISHING NATIONAL INSTITUTE FOR DISABLED PERSONS AS APPROVED BY THE PUNJAB REGIONAL AND TOWN PLANNING AND DEVELOPMENT BOARD IN THE MEETING HELD ON 26.05.2010.
- THIS DRAWING HAS BEEN REVISED AS PER THE CHANGES APPROVED BY THE PUNJAB REGIONAL AND TOWN PLANNING AND DEVELOPMENT BOARD IN THE MEETING HELD ON 26.05.2010. THE APPROVED CHANGES HAVE BEEN INCORPORATED IN THIS PLAN.

DEPARTMENT OF TOWN & COUNTRY PLANNING, PUNJAB
 Drawing No. D.T.P. SAS NAGAR/2009/3
 Date: 03/06/2009

A.T.P.	D.T.P.	S.T.P.	C.T.P.
SAS NAGAR	SAS NAGAR	SAS NAGAR	PUNJAB

SHEET TITLE: REVISED ZONAL DEVELOPMENT PLAN SAS NAGAR

CHANGED:

SCALE: 1:25,000 (A3)

PLAN: SAS NAGAR ZONAL DEVELOPMENT PLAN

DRAWING AND AREA IN THE SCALE:

309

69



ashwani kaushik <kaushikashwani278@gmail.com>

OA 739/2023, Environment Protection Society(Regd.) S.A.S Nagar and Anr Versus Ministry of Environment, Forest and Climate Change and ors.

1 message

ashwani kaushik <kaushikashwani278@gmail.com>

Mon, Mar 3, 2025 at 12:03 PM

To: "environmentprotection.regd@gmail.com" <environmentprotection.regd@gmail.com>, advskrattan@yahoo.com

Dear Sir,

Please find attached the Additional Reply Affidavit on behalf of Respondent no. 6 Greater Mohali Area Development Authority in the captioned matter.

Kindly treat this as an advance service and acknowledge the receipt of the same.

This is for your kind information.

Best Regards

Ashwani Kaushik

on behalf of

Prashant Manchanda

Counsel for Respondent No. 6

9971879203

**Additional Reply Affidavit GMADA.pdf**

19631K